

Customs, Excise & Service Tax Appellate Tribunal,

**West Zonal Bench : Mumbai,
3rd, 4th, & 5th Floor, Jai Centre, 34, P. D'Mello Road, Poona Street,
Masjid Bunder (E), Mumbai - 400 009.
Tel No. : 23754933; Fax No. : 23754910,23716439
Website : www.cestat.gov.in
(Customs Division Bench)**

CAUSELIST

**Court No. : 1
Room No. :**

**Dated :15/11/2017
Day :Wednesday
Time : 10:30**

CORAM:

Hon'ble Judicial Member, Mr. Dr. D.N.Panda

Hon'ble Technical Member, Mr. C. J. Mathews

S.No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
<u>MISC (OTHERS) MATTERS</u>					
1	C/EH/92038/2017 C/COD/92037/2017 C/85043/2017	LYNX EXPRESS P LTD	CC (C S I AIRPORT) MUMBAI	Vinay N. Ansurkar - VNA Legal /DR	
2	C/COD/93599/2016 C/87576/2016	LYNX EXPRESS P LTD	CC (II) - (AIRPORT SPECIAL CARGO)	IP/DR	
3	C/COD/92744/2017 C/87104/2017	CC, PUNE	ASHAPURA MINECHEM LTD	DR/IP	
4	C/COD/92745/2017 C/87105/2017	CC, PUNE	ASHAPURA MINECHEM LTD	DR/IP	
5	C/COD/92746/2017 C/87107/2017	CC, PUNE	ASHAPURA MINECHEM LTD	DR/IP	
6	C/COD/92747/2017 C/87108/2017	CC, PUNE	ASHAPURA MINECHEM LTD	DR/IP	
7	C/COD/92748/2017 C/87109/2017	CC, PUNE	ASHAPURA MINECHEM LTD	DR/IP	
8	C/ROA/92920/2017 C/87544/2013	SHALIMAR REXINE INDIA LTD.	CC (EXPORT) NHAVASHEVA	R.K.Sharma & Associates /DR	
9	C/ROA/92921/2017 C/87549/2013	SUNRISE EXIM INDIA PVT. LTD.	CC (EXPORT) NHAVASHEVA	R.K.Sharma & Associates /DR	
10	C/ROA/92922/2017 C/87548/2013	AFZAL JAFFAR KHAN	CC (EXPORT) NHAVASHEVA	R.K.Sharma & Associates /DR	
11	C/ROA/92923/2017 C/87545/2013	CRESCENT OVERSEAS	CC (EXPORT) NHAVASHEVA	R.S. SHARMA /DR	
12	C/ROA/92924/2017 C/87546/2013	YUNUS JAFAR KHAN	CC (EXPORT) NHAVASHEVA	R.K.Sharma & Associates /DR	

13	C/ROA/92925/2017 C/87547/2013	FEROZ AFZAL KHAN	CC (EXPORT) NHAVASHEVA	R.K.Sharma & Associates /DR	
<u>REGULAR MATTERS</u>					
14	C/157/2007	Gayatri Impex Pvt. Ltd.	CC (ACC) Mumbai	IP/DR	*
15	C/751/2007	S.P. Corporation Limited.	CC MUMBAI - II	IP/DR	*
16	C/1132/2007	Shashi Dhawal Hydraulic Pvt Ltd	CC (IMPORT) MUMBAI	IP/DR	*
17	C/286/2008	Shri Amber Mufti	CC (EXPORT PROMOTION) MUMBAI	IP/DR	*
18	C/432/2008	CC (EXPORT PROMOTION) MUMBAI	Lovely Enterprises	DR/IP	*
19	C/154/2009	R.G. Gawade	CC (EXPORT) MUMBAI	H.R. Shetty /DR	
20	C/465/2008	Vodafone Essar Ltd.	CC (ACC & IMPORT) MUMBAI	V. Sridharan, /DR	*
21	C/568/2008	GKB Ophthalmics Limited	CCE GOA	IP/DR	*
22	C/773/2008	Harbhajan Singh Sandhu	CC (IMPORT) NHAVASHEVA	K.K. ANAND /DR	*
23	C/787/2008	CC (IMPORT) NHAVASHEVA	Aries Agro Ltd.	DR/IP	*
24	C/1176/2008	Thakor Electronics Ltd.	CCE PUNE I	Vikas Y. Khare, /DR	*
25	C/28/2009	Shri Shamsheer Mehoomd Khan	CC (C.S.I. AIRPORT) MUMBAI	S.N. Kantawala /DR	
26	C/29/2009	Shri Jayesh Vyas	CC (C.S.I. AIRPORT) MUMBAI	S.N. Kantawala /DR	
27	C/30/2009	Sohail Maklai Entertainment Pvt. Ltd.	CC (C.S.I. AIRPORT) MUMBAI	S.N. Kantawala /DR	
28	C/137/2009	Anand Kulkarni	CC (C.S.I. AIRPORT) MUMBAI	J. C. Patel /DR	
29	C/143/2009	Tata Capital Forex Ltd.	CC (C.S.I. AIRPORT) MUMBAI	T.Viswanathan /DR	
30	C/166/2009	Farahjaan Sheikh	CC (C.S.I. AIRPORT) MUMBAI	Advani, Sachwani & Heera /DR	
31	C/130/2009	Mosar Baer India Limited	CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	PDS Legal /DR	
32	C/131/2009	Moser Baer India Limited	CC (II) - (AIRPORT SPECIAL CARGO)	PDS Legal /DR	
33	C/192/2012	Fujifilm India Pvt. Ltd.	CC (IMPORT) NHAVASHEVA	Kochar & Company /DR	
34	C/86350/2013	CC (EXPORT) MUMBAI	UTTAM GALVA STEEL LTD.	DR/IP	

35	C/86356/2013	CC (EXPORT) MUMBAI	INDO RAMA SYNTHETICS (I) LTD.	DR/IP	
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*** ATTENTION:** In the cases of year upto 2009 no adjournment will be granted.

Court Master :

SPS/ PA :

Prepared By

Checked By

**Assistant/ Deputy Registrar
Customs Division Bench**
